

Zone	Region	2014-15	2015-16	2016-17
East	Uttar Pradesh	12	10	0
	Uttarakhand	0	0	0
	Rajasthan	1	0	2
	West Bengal	4	1	3
	Bihar	0	2	6
	Odisha	7	7	3
	Jharkhand	6	2	2
South	Andhra Pradesh	0	0	0
	Kerala	0	0	0
	Karnataka	0	0	0
	Tamil Nadu	1	0	1
West	Maharashtra	4	4	7
	Gujarat	3	1	1
	Madhya Pradesh	158	233	31
	Chhattisgarh	0	1	0
NE (Plan Scheme)	Assam	5	3	0
	Meghalaya	1	0	0
	Tripura	0	1	0
	Nagaland	1	1	0
	Manipur	0	0	0
	Arunachal Pradesh	2	2	2
TOTAL		287	295	68

Installation of PoS devices at ration shops

76. SHRI KAPIL SIBAL: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that website *www.annavitran.nic*. in monitoring the sale with the help of PoS devices on ration shops, if so, the details thereof;

(b) the details of rations shops along with the number of shops having PoS devices, State/UT-wise;

(c) whether Government has conducted any survey regarding the time consumed in transaction before and after installation of PoS devices, if so, details thereof and if not, reasons therefor;

(d) the details of connectivity of ration shops having PoS machines; and

(e) the details of amount incurred in installing the PoS machines in ration shops?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) and (b) Yes, the website *www.annavitran.nic.in* is functional and is used to monitor the electronic transactions happening at the Fair Price Shops for the distribution of foodgrains to NSFA beneficiaries with the help of PoS devices. As per information received from States/UTs out of total 5.27 lakh FPSs, more than 2.82 lakh FPSs have been automated so far. State/UT-wise details are given in the Statement (*See* below).

(c) The purposes of installing electronic Point of Sale (ePoS) devices at FPSs are—authentication of beneficiaries and electronic recording of subsidised foodgrain distribution to beneficiaries.

(d) No such survey has been conducted but as compared to earlier practice of manual record-keeping of the transactions, the ePoS based transactions have the advantage that the FPS dealers are not required to manually make separate/repetitive entries of foodgrain distribution in registers and ration cards of the beneficiaries. Connectivity to ePoS devices at FPSs is ensured by State/UT Governments. In case connectivity is not there ePoS devices can also work in offline mode.

(e) In accordance with The Food Security (Assistance to State Governments) Rules, 2015 under NFSA, GoI is providing financial assistance to States/UTs for installation of ePoS devices at the rate of ₹ 17/quintal of foodgrains distributed through ePoS devices, towards the expenditure incurred for the purchase, operations and maintenance of the ePoS devices. Such expenditure would be shared between Centre and State Governments on 75:25 basis for special category States/UTs and on 50:50 basis for General category States/UTs.

Statement

*State/UT-wise statement showing number of Fair Price Shops
having PoS devices as on 05.12.2017*

Sl. No.	States/UTs	Total No. of Fair Price Shops	No. of FPSs with Operational ePoS
1	2	3	4
1.	Andhra Pradesh	28,663	28,663
2.	Andman and Nicobar Islands	482	373
3.	Arunachal Pradesh	1,731	0

1	2	3	4
4.	Assam	38,238	0
5.	Bihar	41,483	59
6.	Chandigarh	0	0
7.	Chhattisgarh	12,299	11,898
8.	Dadra and Nagar Haveli	62	62
9.	Daman and Diu	51	51
10.	Delhi	2,260	14
11.	Goa	446	42
12.	Gujarat	17,209	17,209
13.	Haryana	9,513	9,513
14.	Himachal Pradesh	4,928	4,888
15.	Jammu and Kashmir	5,970	0
16.	Jharkhand	23,356	23,115
17.	Karnataka	20,383	14,799
18.	Kerala	14,335	0
19.	Lakshadweep	39	0
20.	Madhya Pradesh	22,469	22,469
21.	Maharashtra	52,505	51,079
22.	Manipur	2,154	0
23.	Meghalaya	4,651	0
24.	Mizoram	1,247	0
25.	Nagaland	1,691	0
26.	Odisha	13,306	13,306
27.	Puducherry	0	0
28.	Punjab	16,657	0
29.	Rajasthan	25,928	25,793
30.	Sikkim	1,421	20
31.	Tamil Nadu	34,773	34,773
32.	Telangana	17,159	11,339
33.	Tripura	1,807	25

1	2	3	4
34.	Uttar Pradesh	80,457	13,186
35.	Uttarakhand	9,212	8
36.	West Bengal	20,278	0
TOTAL		5,27,163	2,82,684

Implementation of NFSA

77. SHRI B.K. HARIPRASAD: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the total number of beneficiaries identified under the National Food Security Act (NFSA), State-wise;

(b) the details of the funds released by the Centre to the States for its implementation, year-wise; and

(c) the reasons for the delay in implementation of the NFSA?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) State/Union Territory (UT)-wise details of number of beneficiaries identified by States/UTs for receiving highly subsidized foodgrains under the National Food Security Act, 2013 (NFSA) are given in the Statement-I (*See* below).

(b) Under NFSA, foodgrains at subsidized rates prescribed under the Act are allocated to States/UTs for distribution among eligible households. Difference between economic cost and subsidized prices is released to Food Corporation of India (FCI) as food subsidy. However, in case of States which have adopted Decentralized Procurement Scheme (DCP), food subsidy is directly released to States for quantity of foodgrains procured and distributed by them. In case of UTs of Chandigarh, Puducherry and urban areas of Dadra and Nagar Haveli, which are implementing Cash Transfer of Food Subsidy Scheme, the subsidy is released to the agency designated by the UT Administrations for transfer of due amounts into the bank accounts of eligible households. The details of food subsidy released to FCI and States/UTs are given in the Statement-II (*See* below).

In addition, Central Government also provides assistance to States/UTs for meeting expenditure incurred on intra-State movement and handling of foodgrains and fair price shop dealers' margin and one time assistance for providing non-building assets to State Food Commission, if set up on exclusive basis, details of which are given in the Statement-III (*See* below).